

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1780  
ANSWERED ON:04.08.2010  
CHINA-PAK NUCLEAR DEAL  
Tewari Shri Manish

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Pakistan is getting two Nuclear Reactors from China for civilian purposes;
- (b) if so, the details thereof;
- (c) whether the proposed sale would be a violation of the guidelines of the Nuclear Supplier Group (NSG) of which China is a member;
- (d) if so, the details thereof;
- (e) whether the proposed sale of these two civilian reactors does not entail a separation of the Pakistani civil to military nuclear programme;
- (f) if so, the details thereof;
- (g) whether the Government has flagged it's concerns to the attention of the other Members of the NSG;
- (h) if so, their reactions in this regard;
- (i) whether the Government brought these developments to the notice of the International Atomic Energy Agency (IAEA);
- (j) if so, the reaction of the IAEA thereto and if not, the reasons therefor;
- (k) whether the IAEA taken up the issue with the Government of China as such cooperation would be in violation of the provisions of the IAEA of which China is also a member; and
- (l) if so, the reaction of the Chinese Government thereto?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (l) Government has seen reports that Pakistan and China have entered into an agreement for construction of two additional nuclear power plant units at Chashma. China is a member of the NSG and is subject to its guidelines and decisions. India holds regular dialogue with various NSG members as also with the NSG Troika which provides an opportunity to discuss a range of issues. Reports indicate that during their recent meeting in Christchurch from 21-25 June 2010, NSG members discussed this issue. China has stated that the nuclear cooperation with Pakistan is for peaceful purposes and is consistent with its international obligations and subject to IAEA safeguards.